

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3292
ANSWERED ON:22.12.2008
FINANCIAL IRREGULARITIES IN EPFO
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government and the Employees' Provident Fund Organisation (EPFO) have received complaints regarding financial irregularities by EPF Commissioner Offices during each of the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) whether any inquiry has been conducted by the Government in this regard; and
- (d) if so, the details and outcome thereof along with the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) & (b): Some cases of over payment and irregular payment were detected by the Internal Audit Parties of EPF Organisation.

Information for the last three years, as available in EPFO is given below:-

1. Over Payment:

(Rs. In lakh)

Year 2005-06 2006-07 2007-08

Amount 33.68 52.74 121.12

2. Irregular Payment:

(Rs. In lakh)

Year 2005-06 2006-07 2007-08

Amount 150.00 9.43 1.52

(c) & (d): The over-payments Review Committee of EPFO offices reviews such cases and initiate the process to recover the over-payments and losses, if any to the EPFO. In the case of irregular payments action is taken by the field offices by filing FIR with CBI/Police Authorities wherever required.